

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: JULY 03, 2022

No. 938 /Admin. (Services)/2022

Sri **Ajay Pratap**, Additional Civil Judge (Junior Division), Azamgarh to be Civil Judge (Junior Division), Chhibramau (Kannauj) vice Sri Abhinay Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Chhibramau (Kannauj).

No. 939 /Admin. (Services)/2022

Sri **Abhinay Singh**, Civil Judge (Junior Division), Chhibramau (Kannauj) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Azamgarh vice Sri Vishnu Shankar Pandey.

No. 940 /Admin. (Services)/2022

Sri **Vishnu Shankar Pandey**, Judicial Magistrate, First Class, Azamgarh to be Civil Judge (Junior Division), Budhana (Muzaffar Nagar) vice Sri Parvinder Singh.

No. 941 /Admin. (Services)/2022

Sri **Parvinder Singh**, Civil Judge (Junior Division), Budhana (Muzaffar Nagar) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Kannauj vice Sushri Shalini Vidhey.

No. 942 /Admin. (Services)/2022

Sushri **Shalini Vidhey**, Judicial Magistrate, First Class, Kannauj is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Allahabad vice Smt. Akagrata Singh.

No. 943 /Admin. (Services)/2022

Smt. **Akagrata Singh**, Judicial Magistrate, First Class, Allahabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mahoba vice Sri Aman Shukla.

No. 944 /Admin. (Services)/2022

Sri **Aman Shukla**, Judicial Magistrate, First Class, Mahoba to be Additional Civil Judge (Junior Division), Mahoba.

No. 945 /Admin. (Services)/2022

Sri **Manish Kumar**, Additional Civil Judge (Junior Division), Azamgarh to be Civil Judge (Junior Division), Bisauli (Budaun) vice Sushri Nagma Khan.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bisauli (Budaun).

No. 946 /Admin. (Services)/2022

Sushri **Nagma Khan**, Civil Judge (Junior Division), Bisauli (Budaun) to be Civil Judge (Junior Division), Gorakhpur vice Smt. Kavita Kumari.

No. 947 /Admin. (Services)/2022

Smt. **Kavita Kumari**, Civil Judge (Junior Division), Gorakhpur to be Civil Judge (Junior Division) (East), Ballia vice Sri Avinash Kumar Mishra.

No. 948 /Admin. (Services)/2022

Sri **Avinash Kumar Mishra**, Civil Judge (Junior Division) (East), Ballia to be Civil Judge (Junior Division), Faridpur (Bareilly) vice Sushri Pragya Singh.

No. 949 /Admin. (Services)/2022

Sushri **Pragya Singh**, Civil Judge (Junior Division), Faridpur (Bareilly) to be Additional Civil Judge (Junior Division), Faizabad.

No. 950 /Admin. (Services)/2022

Sri **Varun Kaushik**, Judicial Magistrate, First Class, Baghpat to be Nyayadhikari, Gram Nyayalaya Baraut (Baghpat) vice Smt. Priyambada Lal.

No. 951 /Admin. (Services)/2022

Smt. **Priyambada Lal**, Nyayadhikari, Gram Nyayalaya, Baraut (Baghpat) to be Civil Judge, Junior Division (Fast Track Court), Baghpat for trying cases of crime against women vice Sri Rajan Rathee.

No. 952 /Admin. (Services)/2022

Sri **Rajan Rathee**, Civil Judge, Junior Division (Fast Track Court), Baghpat to be 2nd Civil Judge (Junior Division), Baghpat vice Sushri Pooja Suhag.

No. 953 /Admin. (Services)/2022

Sushri **Pooja Suhag**, 2nd Civil Judge (Junior Division), Baghpat is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Baghpat vice Sri Varun Kaushik.

No. 954 /Admin. (Services)/2022

Sri **Namitesh Gupta**, Additional Civil Judge (Junior Division), Bahraich to be Civil Judge (Junior Division), Kadipur (Sultanpur) vice Sri Avinash Ranjan.

No. 955 /Admin. (Services)/2022

Sri **Avinash Ranjan**, Civil Judge (Junior Division), Kadipur (Sultanpur) to be Additional Civil Judge (Junior Division), Bhadohi at Gyanpur.

No. 956 /Admin. (Services)/2022

Smt. **Saumya Pandey**, Additional Civil Judge (Junior Division), Bhadohi at Gyanpur to be Additional Civil Judge (Junior Division), Agra.

No. 957 /Admin. (Services)/2022

Smt. **Vertika Shubhanand**, Additional Civil Judge (Junior Division), Bahraich is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act

No. 2 of 1974) as Judicial Magistrate, First Class, Bahraich vice Sri Aviral Singh.

No. 958 /Admin. (Services)/2022

Sri **Aviral Singh**, Judicial Magistrate, First Class, Bahraich to be Additional Civil Judge (Junior Division), Allahabad.

No. 959 /Admin. (Services)/2022

Sri **Anand Kumar**, Additional Civil Judge (Junior Division), Allahabad to be Civil Judge (Junior Division), Bisalpur (Pilibhit) vice Sushri Pomela Srivastava.

No. 960 /Admin. (Services)/2022

Sushri **Pomela Srivastava**, Civil Judge (Junior Division), Bisalpur (Pilibhit) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Sultanpur vice Sri Deepankar Yadav.

No. 961 /Admin. (Services)/2022

Sri **Deepankar Yadav**, Judicial Magistrate, First Class, Sultanpur to be Civil Judge (Junior Division), Fatehabad (Agra) vice Sri Tarun Kumar Agrawal.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Fatehabad (Agra).

No. 962 /Admin. (Services)/2022

Sri **Tarun Kumar Agrawal**, Civil Judge (Junior Division), Fatehabad (Agra) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gorakhpur vice Sri Virat Mani Tripathi.

No. 963 /Admin. (Services)/2022

Sri **Virat Mani Tripathi**, Judicial Magistrate, First Class, Gorakhpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Ballia vice Sri Rahul Anand.

No. 964 /Admin. (Services)/2022

Sri **Rahul Anand**, Judicial Magistrate, First Class, Ballia to be Additional Civil Judge (Junior Division), Kanpur Nagar.

No. 965 /Admin. (Services)/2022

Sri **Shrayansh Niranjana**, Additional Civil Judge (Junior Division), Kanpur Nagar is appointed U/s 16(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Metropolitan Magistrate, First Class, Kanpur Nagar.

No. 966 /Admin. (Services)/2022

Sushri **Akanksha Tiwari**, Additional Civil Judge (Junior Division), Bahraich to be Civil Judge (Junior Division), Kaiserganj sitting at Bahraich vice Sri Dharmendra Kumar Yadav.

No. 967 /Admin. (Services)/2022

Sri Dharmendra Kumar Yadav, Civil Judge (Junior Division), Kaiserganj sitting at Bahraich to be Additional Civil Judge (Junior Division), Varanasi.

No. 968 /Admin. (Services)/2022

Sri Satyendra Kumar Maurya, Additional Civil Judge (Junior Division), Bahraich to be Nyayadhikari, Gram Nyayalaya, Mahasi (Bahraich) vice Sri Pawan Kumar Singh.

No. 969 /Admin. (Services)/2022

Sri Pawan Kumar Singh, Nyayadhikari, Gram Nyayalaya, Mahasi (Bahraich) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Varanasi vice Sri Gaurav Singh.

No. 970 /Admin. (Services)/2022

Sri Gaurav Singh, Judicial Magistrate, First Class, Varanasi to be Additional Civil Judge (Junior Division), Varanasi.

No. 971 /Admin. (Services)/2022

Sushri Shivangni Sonkar, Additional Civil Judge (Junior Division), Bahraich to be Civil Judge, Junior Division (Fast Track Court), Bahraich for trying cases of crime against women vice Sri Udyan Kumar Gautam.

No. 972 /Admin. (Services)/2022

Sri Udyan Kumar Gautam, Civil Judge, Junior Division (Fast Track Court), Bahraich to be Civil Judge, Junior Division (Fast Track Court), Bahraich against the Fast Track Court created under the scheme of 14th Finance Commission vice Sri Ankush Srivastava.

No. 973 /Admin. (Services)/2022

Sri Ankush Srivastava, Civil Judge, Junior Division (Fast Track Court), Bahraich to be Additional Civil Judge (Junior Division), Bahraich.

No. 974 /Admin. (Services)/2022

Smt. Sunidhi Verma, Additional Civil Judge (Junior Division), Bahraich to be Additional Civil Judge (Junior Division), Varanasi.

No. 975 /Admin. (Services)/2022

Sri Anand Gupta, Additional Civil Judge (Junior Division), Bahraich to be Nyayadhikari, Gram Nyayalaya, Nanpara (Bahraich) vice Sri Sachin Verma.

No. 976 /Admin. (Services)/2022

Sri Sachin Verma, Nyayadhikari, Gram Nyayalaya, Nanpara (Bahraich) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gorakhpur vice Sushri Avantika Tripathi.

No. 977 /Admin. (Services)/2022

Sushri **Avantika Tripathi**, Judicial Magistrate, First Class, Gorakhpur to be Additional Civil Judge (Junior Division), Gorakhpur in the newly created court, created vide G.O. No. 10/2016/870/Saat-Nyay-2-2016-85G/2012 dated 06.07.2016.

No. 978 /Admin. (Services)/2022

Sri **Sumit Gupta**, Additional Civil Judge (Junior Division), Ballia to be Additional Civil Judge (Junior Division), Lucknow.

No. 979 /Admin. (Services)/2022

Sri **Chandan Singh**, Additional Civil Judge (Junior Division), Ballia to be Civil Judge, Junior Division (Fast Track Court), Ballia against the Fast Track Court created under the scheme of 14th Finance Commission vice Smt. Shashi Kiran.

No. 980 /Admin. (Services)/2022

Smt. **Shashi Kiran**, Civil Judge, Junior Division (Fast Track Court), Ballia to be Civil Judge, Junior Division (Fast Track Court), Gorakhpur against the Fast Track Court created under the scheme of 14th Finance Commission vice Sushri Sangeeta Gaur.

No. 981 /Admin. (Services)/2022

Sushri **Sangeeta Gaur**, Civil Judge, Junior Division (Fast Track Court), Gorakhpur to be Civil Judge, Junior Division (Fast Track Court), Gorakhpur for trying cases of crime against women vice Sri Rahul Anand.

No. 982 /Admin. (Services)/2022

Sri **Rahul Anand**, Civil Judge, Junior Division (Fast Track Court), Gorakhpur to be Nyayadhikari, Gram Nyayalaya, Campierganj (Gorakhpur) vice Smt. Archana.

No. 983 /Admin. (Services)/2022

Smt. **Archana**, Nyayadhikari, Gram Nyayalaya, Campierganj (Gorakhpur) to be Civil Judge (Junior Division), Gonda vice Sushri Kavya Singh.

No. 984 /Admin. (Services)/2022

Sushri **Kavya Singh**, Civil Judge (Junior Division), Gonda to be Civil Judge (Junior Division) (City), Jaunpur vice Sri Anurag Yadav.

No. 985 /Admin. (Services)/2022

Sri **Anurag Yadav**, Civil Judge (Junior Division) (City), Jaunpur to be Civil Judge (Junior Division), Jhansi vice Smt. Neha Singh.

No. 986 /Admin. (Services)/2022

Smt. **Neha Singh**, Civil Judge (Junior Division), Jhansi is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial

Magistrate, First Class, Shahjahanpur vice Sri Rajat Sahu.

No. 987 /Admin. (Services)/2022

Sri Rajat Sahu, Judicial Magistrate, First Class, Shahjahanpur to be Civil Judge (Junior Division), Tilhar (Shahjahanpur) vice Smt. Nitisha Chaudhary.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Tilhar (Shahjahanpur).

No. 988 /Admin. (Services)/2022

Smt. Nitisha Chaudhary, Civil Judge (Junior Division), Tilhar, Shahjahanpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Kasganj vice Sushri Anupriya.

No. 989 /Admin. (Services)/2022

Sushri Anupriya, Judicial Magistrate, First Class, Kasganj to be Civil Judge (Junior Division) (City), Bareilly vice Smt. Parul Kumari.

No. 990 /Admin. (Services)/2022

Smt. Parul Kumari, Civil Judge (Junior Division) (City), Bareilly is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Bareilly vice Sushri Meha.

No. 991 /Admin. (Services)/2022

Sushri Meha, Judicial Magistrate, First Class, Bareilly to be Civil Judge, Junior Division (Fast Track Court), Bareilly for trying cases of crime against women vice Sri Hemendra Singh.

No. 992 /Admin. (Services)/2022

Sri Hemendra Singh, Civil Judge, Junior Division (Fast Track Court), Bareilly to be Civil Judge (Junior Division), Nawabganj (Bareilly) vice Smt. Sonali Ratna.

No. 993 /Admin. (Services)/2022

Smt. Sonali Ratna, Civil Judge (Junior Division), Nawabganj (Bareilly) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Hapur vice Sushri Soumya Bhardwaj.

No. 994 /Admin. (Services)/2022

Sushri Soumya Bhardwaj, Judicial Magistrate, First Class, Hapur to be Judicial Magistrate, First Class, Hapur vice Smt. Neha Chaudhary.

No. 995 /Admin. (Services)/2022

Smt. Neha Chaudhary, Judicial Magistrate, First Class, Hapur to be Additional Civil Judge (Junior Division), Hapur.

No. 996 /Admin. (Services)/2022

Sushri **Surabhi Verma**, Civil Judge, Junior Division (Fast Track Court), Balrampur to be Civil Judge, Junior Division (Fast Track Court), Balrampur for trying cases of crime against women vice Sushri Rabins Alka.

No. 997 /Admin. (Services)/2022

Sushri **Rabins Alka**, Civil Judge, Junior Division (Fast Track Court), Balrampur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Balrampur vice Sushri Shashi Gautam.

No. 998 /Admin. (Services)/2022

Sushri **Shashi Gautam**, Judicial Magistrate, First Class, Balrampur to be Additional Civil Judge (Junior Division), Balrampur.

No. 999 /Admin. (Services)/2022

Sushri **Manjula Mishra**, Additional Civil Judge (Junior Division), Balrampur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Balrampur vice Sushri Yashaswi Singh.

No. 1000 /Admin. (Services)/2022

Sushri **Yashaswi Singh**, Judicial Magistrate, First Class, Balrampur to be Civil Judge (Junior Division), Balrampur vice Sri Ajay Singh.

No. 1001 /Admin. (Services)/2022

Sri **Ajay Singh**, Civil Judge (Junior Division), Balrampur to be Civil Judge (Junior Division), Utraula (Balrampur) vice Sri Mohit Kumar Prasad.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Utraula (Balrampur).

No. 1002 /Admin. (Services)/2022

Sri **Mohit Kumar Prasad**, Civil Judge (Junior Division), Utraula (Balrampur) to be Additional Civil Judge (Junior Division), Gorakhpur.

No. 1003 /Admin. (Services)/2022

Sushri **Umaima Shahnawaz**, Additional Civil Judge (Junior Division), Barabanki is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Barabanki vice Sri Siddharth Chaturvedi.

No. 1004 /Admin. (Services)/2022

Sri **Siddharth Chaturvedi**, Judicial Magistrate, First Class, Barabanki to be Civil Judge (Junior Division), Haidergarh (Barabanki) vice Sri Ashutosh Prashant Shukla.

No. 1005 /Admin. (Services)/2022

Sri Ashutosh Prashant Shukla, Civil Judge (Junior Division), Haidergarh (Barabanki) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mahoba vice Sri Sumit Gupta.

No. 1006 /Admin. (Services)/2022

Sri Sumit Gupta, Judicial Magistrate, First Class, Mahoba to be Civil Judge, Junior Division (Fast Track Court), Mahoba for trying cases of crime against women vice Sri Vivek Prajapati.

No. 1007 /Admin. (Services)/2022

Sri Vivek Prajapati, Civil Judge, Junior Division (Fast Track Court), Mahoba to be Civil Judge, Junior Division (Fast Track Court), Mahoba against the Fast Track Court created under the scheme of 14th Finance Commission in the vacant court.

No. 1008 /Admin. (Services)/2022

Sushri Arpita Sahu, Nyayadhikari, Gram Nyayalaya, Sirauli Gauspur, Barabanki to be Civil Judge (Junior Division), Ram Sanehi Ghat sitting at Barabanki vice Sushri Anujaya Krishna.

No. 1009 /Admin. (Services)/2022

Sushri Anujaya Krishna, Civil Judge (Junior Division), Ram Sanehi Ghat sitting at Barabanki to be Civil Judge (Junior Division), Barabanki vice Sri Khan Zishan Masood.

No. 1010 /Admin. (Services)/2022

Sri Khan Zishan Masood, Civil Judge (Junior Division), Barabanki to be Nyayadhikari, Gram Nyayalaya, Sirauli Gauspur (Barabanki) vice Sushri Arpita Sahu.

No. 1011 /Admin. (Services)/2022

Sushri Annapurna, Additional Civil Judge (Junior Division), Bijnor to be Civil Judge, Junior Division (Fast Track Court), Bijnor for trying cases of crime against women vice Smt. Meenakshi.

No. 1012 /Admin. (Services)/2022

Smt. Meenakshi, Civil Judge, Junior Division (Fast Track Court), Bijnor to be Civil Judge, Junior Division (Fast Track Court), Bijnor against the Fast Track Court created under the scheme of 14th Finance Commission vice Sushri Pooja Sharma.

No. 1013 /Admin. (Services)/2022

Sushri Pooja Sharma, Civil Judge, Junior Division (Fast Track Court), Bijnor to be Additional Civil Judge (Junior Division), Bijnor.

No. 1014 /Admin. (Services)/2022

Smt. Anishka Chaudhary, Additional Civil Judge (Junior Division), Bijnor

is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Hathras vice Smt. Deepika Attri.

No. 1015 /Admin. (Services)/2022

Smt. **Deepika Attri**, Judicial Magistrate, First Class, Hathras to be Additional Civil Judge (Junior Division), Meerut.

No. 1016 /Admin. (Services)/2022

Smt. **Mahima Singh**, Additional Civil Judge (Junior Division), Bijnor to be Additional Civil Judge (Junior Division), Nagina (Bijnor).

No. 1017 /Admin. (Services)/2022

Smt. **Ankita Singh**, Additional Civil Judge (Junior Division), Nagina (Bijnor) to be Additional Civil Judge (Junior Division), Lakhimpur Kheri.

No. 1018 /Admin. (Services)/2022

Sushri **Akanchha Jaiswal**, Additional Civil Judge (Junior Division), Lakhimpur Kheri to be Civil Judge, Junior Division (Fast Track Court), Lakhimpur Kheri for trying cases of crime against women vice Sri Abhay Rajvanshi.

No. 1019 /Admin. (Services)/2022

Sri **Abhay Rajvanshi**, Civil Judge, Junior Division (Fast Track Court), Lakhimpur Kheri to be Additional Civil Judge (Junior Division), Mohammadi (Lakhimpur Kheri).

No. 1020 /Admin. (Services)/2022

Smt. **Amrisha Srivastava**, Additional Civil Judge (Junior Division), Mohammadi (Lakhimpur Kheri) to be Additional Civil Judge (Junior Division), Gorakhpur.

No. 1021 /Admin. (Services)/2022

Sri **Shantanu Singh**, Additional Civil Judge (Junior Division), Budaun is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Budaun vice Sri Jaseem Khan.

No. 1022 /Admin. (Services)/2022

Sri **Jaseem Khan**, Judicial Magistrate, First Class, Budaun to be Additional Civil Judge (Junior Division), Budaun.

No. 1023 /Admin. (Services)/2022

Sushri **Megha Chaudhary**, Additional Civil Judge (Junior Division), Budaun is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Budaun vice Smt. Anchal Adhana.

No. 1024 /Admin. (Services)/2022

Smt. **Anchal Adhana**, Judicial Magistrate, First Class, Budaun to be Additional Civil Judge (Junior Division), Sultanpur.

No. 1025 /Admin. (Services)/2022

Sri Praveen Kumar Gautam, Additional Civil Judge (Junior Division), Budaun to be Civil Judge (Junior Division), Sahaswan (Budaun) vice Smt. Nutan Chauhan.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Sahaswan (Budaun).

No. 1026 /Admin. (Services)/2022

Smt. Nutan Chauhan, Civil Judge (Junior Division), Sahaswan (Budaun) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Allahabad vice Sri Amit Kumar Singh.

No. 1027 /Admin. (Services)/2022

Sri Amit Kumar Singh, Judicial Magistrate, First Class, Allahabad to be Nyayadhikari, Gram Nyayalaya, Bilsa (Budaun) vice Sri Sanjay Raj Pande.

No. 1028 /Admin. (Services)/2022

Sri Sanjay Raj Pande, Nyayadhikari, Gram Nyayalaya, Bilsa (Budaun) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Ramabai Nagar vice Smt. Komal Shukla.

No. 1029 /Admin. (Services)/2022

Smt. Komal Shukla, Judicial Magistrate, First Class, Ramabai Nagar to be Civil Judge (Junior Division), Mathura vice Sushri Archana Singh.

No. 1030 /Admin. (Services)/2022

Sushri Archana Singh, Civil Judge (Junior Division), Mathura to be Additional Civil Judge (Junior Division), Moradabad.

No. 1031 /Admin. (Services)/2022

Sushri Shreya Solanki, Additional Civil Judge (Junior Division), Bulandshahar to be Civil Judge, Junior Division (Fast Track Court), Bulandshahar for trying cases of crime against women vice Sushri Neetika Rajput.

No. 1032 /Admin. (Services)/2022

Sushri Neetika Rajput, Civil Judge, Junior Division (Fast Track Court), Bulandshahar to be Additional Civil Judge (Junior Division), Khurja (Bulandshahar).

No. 1033 /Admin. (Services)/2022

Sri Surya Chauhan, Additional Civil Judge (Junior Division), Khurja (Bulandshahar) to be Additional Civil Judge (Junior Division), Lakhimpur Kheri.

No. 1034 /Admin. (Services)/2022

Sushri **Shilpi Singh**, Additional Civil Judge (Junior Division), Lakhimpur Kheri to be Civil Judge, Junior Division (Fast Track Court), Lakhimpur Kheri against the Fast Track Court created under the scheme of 14th Finance Commission vice Sri Shikhar Agarwal.

No. 1035 /Admin. (Services)/2022

Sri **Shikhar Agarwal**, Civil Judge, Junior Division (Fast Track Court), Lakhimpur Kheri to be Additional Civil Judge (Junior Division), Lakhimpur Kheri.

No. 1036 /Admin. (Services)/2022

Sushri **Pratibha**, Additional Civil Judge (Junior Division), Lakhimpur Kheri to be Additional Civil Judge (Junior Division), Ghaziabad in the newly created court created vide G.O. No. 10/2016/870/Saat-Nyay-2-2016-85G/2012 dated 06.07.2016.

No. 1037 /Admin. (Services)/2022

Sri **Shivank Singh**, Special Judicial Magistrate (C.B.I.), Ghaziabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Aligarh vice Sushri Vidhi Singhal.

No. 1038 /Admin. (Services)/2022

Sushri **Vidhi Singhal**, Judicial Magistrate, First Class, Aligarh to be Additional Civil Judge (Junior Division), Aligarh.

No. 1039 /Admin. (Services)/2022

Smt. **Sneha Singh**, Civil Judge, Junior Division (Fast Track Court), Chandauli to be Civil Judge, Junior Division (Fast Track Court), Chandauli for trying cases of crime against women vice Sri Kunwar Suryasen Singh.

No. 1040 /Admin. (Services)/2022

Sri **Kunwar Suryasen Singh**, Civil Judge, Junior Division (Fast Track Court), Chandauli is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Chandauli vice Sushri Shipra Singh.

No. 1041 /Admin. (Services)/2022

Sushri **Shipra Singh**, Judicial Magistrate, First Class, Chandauli to be Civil Judge (Junior Division), Chandauli vice Sushri Ambika Mehrotra.

No. 1042 /Admin. (Services)/2022

Sushri **Ambika Mehrotra**, Civil Judge (Junior Division), Chandauli to be Civil Judge (Junior Division) (South), Unnao vice Smt. Sameena Jameel.

No. 1043 /Admin. (Services)/2022

Smt. **Sameena Jameel**, Civil Judge (Junior Division) (South), Unnao is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of

1974) as Judicial Magistrate, First Class, Etawah vice Sri Navaid Muzaffar.

No. 1044 /Admin. (Services)/2022

Sri Navaid Muzaffar, Judicial Magistrate, First Class, Etawah to be Civil Judge (Junior Division), Faizabad vice Sri Mayuresh Srivastav.

No. 1045 /Admin. (Services)/2022

Sri Mayuresh Srivastav, Civil Judge (Junior Division), Faizabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Agra vice Smt. Rumana Ahmad.

No. 1046 /Admin. (Services)/2022

Smt. Rumana Ahmad, Judicial Magistrate, First Class, Agra to be Civil Judge (Junior Division), Agra vice Sushri Shobha Bhati.

No. 1047 /Admin. (Services)/2022

Sushri Shobha Bhati, Civil Judge (Junior Division), Agra to be Civil Judge (Junior Division), Basti vice Sri Atul Kumar Nayak.

No. 1048 /Admin. (Services)/2022

Sri Atul Kumr Nayak, Civil Judge (Junior Division), Basti to be Civil Judge (Junior Division) (West), Hardoi vice Sri Ankur Chitranshi.

No. 1049 /Admin. (Services)/2022

Sri Ankur Chitranshi, Civil Judge (Junior Division) (West), Hardoi to be Civil Judge (Junior Division), Chunar (Mirzapur) vice Sri Rahul.

No. 1050 /Admin. (Services)/2022

Sri Rahul, Civil Judge (Junior Division), Chunar (Mirzapur) to be Additional Civil Judge (Junior Division), Jhansi.

No. 1051 /Admin. (Services)/2022

Sri Ankit Raj Singh, Additional Civil Judge (Junior Division), Deoria is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Deoria vice Sushri Priya Kumari Rai.

No. 1052 /Admin. (Services)/2022

Sushri Priya Kumari Rai, Judicial Magistrate, First Class, Deoria to be Civil Judge (Junior Division) (Koil), Aligarh vice Smt. Jyotsna Singh.

No. 1053 /Admin. (Services)/2022

Smt. Jyotsna Singh, Civil Judge (Junior Division) (Koil), Aligarh to be Civil Judge (Junior Division) (Hawali), Aligarh vice Sushri Vyoma Gaur.

No. 1054 /Admin. (Services)/2022

Sushri Vyoma Gaur, Civil Judge (Junior Division) (Hawali), Aligarh is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of

1974) as Judicial Magistrate, First Class, Aligarh in the vacant court.

No. 1055 /Admin. (Services)/2022

Sri Aditya Jaiswal, Additional Civil Judge (Junior Division), Deoria to be Civil Judge (Junior Division), Mohammadi (Lakhimpur Kheri) vice Sri Anuj Kumar Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mohammadi (Lakhimpur Kheri).

No. 1056 /Admin. (Services)/2022

Sri Anuj Kumar Singh, Civil Judge (Junior Division), Mohammadi (Lakhimpur Kheri) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gorakhpur vice Sri Prateek Tripathi.

No. 1057 /Admin. (Services)/2022

Sri Prateek Tripathi, Judicial Magistrate, First Class, Gorakhpur to be Nyayadhikari, Gram Nyayalaya, Chauri Chaura (Gorakhpur) vice Sri Sanjay Kumar Singh.

No. 1058 /Admin. (Services)/2022

Sri Sanjay Kumar Singh, Nyayadhikari, Gram Nyayalaya, Chauri Chaura (Gorakhpur) to be Additional Civil Judge (Junior Division), Lucknow.

No. 1059 /Admin. (Services)/2022

Sri Kuwar Rohit Anand, Additional Civil Judge (Junior Division), Deoria to be Civil Judge (Junior Division), Dalmau sitting at Raebareli vice Sri Dinesh Kumar Diwakar.

No. 1060 /Admin. (Services)/2022

Sri Dinesh Kumar Diwakar, Civil Judge (Junior Division), Dalmau sitting at Raebareli to be Nyayadhikari, Gram Nyayalaya, Shahganj (Jaunpur) vice Sushri Piyushika Tiwari.

No. 1061 /Admin. (Services)/2022

Sushri Piyushika Tiwari, Nyayadhikari, Gram Nyayalaya, Shahganj (Jaunpur) to be Additional Civil Judge (Junior Division), Jaunpur.

No. 1062 /Admin. (Services)/2022

Sri Aman Kumar, Additional Civil Judge (Junior Division), Deoria to be Additional Civil Judge (Junior Division), Lucknow.

No. 1063 /Admin. (Services)/2022

Sri Siddharth Bargoti, Additional Civil Judge (Junior Division), Etah is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Etah vice Smt. Pragati Singh.

No. 1064 /Admin. (Services)/2022

Smt. Pragati Singh, Judicial Magistrate, First Class, Etah to be Civil Judge (Junior Division), Etah vice Sri Yughul Shambhu.

No. 1065 /Admin. (Services)/2022

Sri Yughul Shambhu, Civil Judge (Junior Division), Etah to be Additional Civil Judge (Junior Division), Varanasi.

No. 1066 /Admin. (Services)/2022

Sushri Mina Akhtar, Additional Civil Judge (Junior Division), Etah to be Civil Judge, Junior Division (Fast Track Court), Etah for trying cases of crime against women vice Sri Lalit Kumar.

No. 1067 /Admin. (Services)/2022

Sri Lalit Kumar, Civil Judge, Junior Division (Fast Track Court), Etah to be Nyayadhikari, Gram Nyayalaya, Aliganj (Etah) vice Sri Ankit Kumar Vihan.

No. 1068 /Admin. (Services)/2022

Sri Ankit Kumar Vihan, Nyayadhikari, Gram Nyayalaya, Aliganj (Etah) to be 2nd Civil Judge (Junior Division), Bulandshahar vice Smt. Deepti Singh.

No. 1069 /Admin. (Services)/2022

Smt. Deepti Singh, 2nd Civil Judge (Junior Division), Bulandshahar to be Civil Judge (Junior Division), Hamirpur vice Sri Atif Siddiqui.

No. 1070 /Admin. (Services)/2022

Sri Atif Siddiqui, Civil Judge (Junior Division), Hamirpur to be Civil Judge (Junior Division), Tanda (Ambedkar Nagar at Akbarpur) vice Sri Ajay Kumar Mishra.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Tanda (Ambedkar Nagar at Akbarpur).

No. 1071 /Admin. (Services)/2022

Sri Ajay Kumar Mishra, Civil Judge (Junior Division), Tanda (Ambedkar Nagar at Akbarpur) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Bulandshahar vice Smt. Megha Aggarwal.

No. 1072 /Admin. (Services)/2022

Smt. Megha Aggarwal, Judicial Magistrate, First Class, Bulandshahar is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Lucknow vice Sri Krishan Mohan Pandey.

No. 1073 /Admin. (Services)/2022

Sri Krishan Mohan Pandey, Judicial Magistrate, First Class, Lucknow to

be Additional Civil Judge (Junior Division), Lucknow.

No. 1074 /Admin. (Services)/2022

Smt. **Kamlesh Kumari**, Additional Civil Judge (Junior Division), Etah to be Civil Judge, Junior Division (Fast Track Court), Etah against the Fast Track Court created under the scheme of 14th Finance Commission vice Smt. Neha Chaudhary.

No. 1075 /Admin. (Services)/2022

Smt. **Neha Chaudhary**, Civil Judge, Junior Division (Fast Track Court), Etah to be Civil Judge, Junior Division (Fast Track Court), Hapur for trying cases of crime against women vice Sushri Omsree Chaurasia.

No. 1076 /Admin. (Services)/2022

Sushri **Omsree Chaurasia**, Civil Judge, Junior Division (Fast Track Court), Hapur to be Additional Civil Judge (Junior Division), Hapur.

No. 1077 /Admin. (Services)/2022

Sri **Paras Yadav**, Additional Civil Judge (Junior Division), Farrukhabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Farrukhabad vice Smt. Suman Solanki.

No. 1078 /Admin. (Services)/2022

Smt. **Suman Solanki**, Judicial Magistrate, First Class, Farrukhabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Faizabad vice Sushri Jyotsna Rai.

No. 1079 /Admin. (Services)/2022

Sushri **Jyotsna Rai**, Judicial Magistrate, First Class, Faizabad to be Additional Civil Judge (Junior Division), Faizabad.

No. 1080 /Admin. (Services)/2022

Sri **Akhil Kumar**, Additional Civil Judge (Junior Division), Farrukhabad to be Civil Judge (Junior Division) (Hawali), Farrukhabad vice Sushri Gargi.

No. 1081 /Admin. (Services)/2022

Sushri **Gargi**, Civil Judge (Junior Division) (Hawali), Farrukhabad to be Civil Judge (Junior Division) (City), Farrukhabad vice Sushri Nidhi Yadav.

No. 1082 /Admin. (Services)/2022

Sushri **Nidhi Yadav**, Civil Judge (Junior Division) (City), Farrukhabad to be Additional Civil Judge (Junior Division), Sultanpur.

No. 1083 /Admin. (Services)/2022

Sri **Devarshi Dev Kumar**, Additional Civil Judge (Junior Division), Sultanpur to be Nyayadhikari, Gram Nyayalaya, Ekauna (Shravasti) vice Sri Brijendra Kumar Tripathi.

No. 1084 /Admin. (Services)/2022

Sri **Brijendra Kumar Tripathi**, Nyayadhikari, Gram Nyayalaya, Ekauna (Shravasti) to be Civil Judge (Junior Division) (West), Allahabad vice Sushri Swaraangi Shukla.

No. 1085 /Admin. (Services)/2022

Sushri **Swaraangi Shukla**, Civil Judge (Junior Division) (West), Allahabad to be Civil Judge (Junior Division), Shahjahanpur vice Smt. Meenal Chawla.

No. 1086 /Admin. (Services)/2022

Smt. **Meenal Chawla**, Civil Judge (Junior Division), Shahjahanpur to be Additional Civil Judge (Junior Division), Shahjahanpur.

No. 1087 /Admin. (Services)/2022

Sushri **Arunanjali Singh**, Additional Civil Judge (Junior Division), Shahjahanpur to be Additional Civil Judge (Junior Division), Jhansi.

No. 1088 /Admin. (Services)/2022

Sri **Shantnu Tanwar**, Additional Civil Judge (Junior Division), Farrukhabad to be Civil Judge (Junior Division), Kayamganj (Farrukhabad) vice Sri Vaibhav Singh.

No. 1089 /Admin. (Services)/2022

Sri **Vaibhav Singh**, Civil Judge (Junior Division), Kayamganj (Farrukhabad) to be Civil Judge (Junior Division), Shahganj sitting at Jaunpur vice Sri Manoj Kumar Yadav.

No. 1090 /Admin. (Services)/2022

Sri **Manoj Kumar Yadav**, Civil Judge (Junior Division), Shahganj sitting at Jaunpur to be Civil Judge (Junior Division), Sambhal at Chandausi vice Sri Vijay Prakash.

No. 1091 /Admin. (Services)/2022

Sri **Vijay Prakash**, Civil Judge (Junior Division), Sambhal at Chandausi to be Civil Judge, Junior Division (Fast Track Court), Sambhal at Chandausi for trying cases of crime against women, in the vacant court.

No. 1092 /Admin. (Services)/2022

Sri **Dhruv Singh**, Additional Civil Judge (Junior Division), Ghazipur to be Civil Judge (Junior Division), Mohammadabad (Ghazipur) vice Sri Adarsh Amol.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mohammadabad (Ghazipur).

No. 1093 /Admin. (Services)/2022

Sri **Adarsh Amol**, Civil Judge (Junior Division), Mohammadabad

(Ghazipur) to be Additional Civil Judge (Junior Division), Kanpur Nagar.

No. 1094 /Admin. (Services)/2022

Sri **Ravi Pandey**, Additional Civil Judge (Junior Division), Kanpur Nagar is appointed U/s 16(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Metropolitan Magistrate, First Class, Kanpur Nagar.

No. 1095 /Admin. (Services)/2022

Sushri **Shambhavi (ID No. UP3251)**, Additional Civil Judge (Junior Division), Ghazipur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Ghazipur vice Smt. Shambhavi.

No. 1096 /Admin. (Services)/2022

Smt. **Shambhavi (ID No. UP2511)**, Judicial Magistrate, First Class, Ghazipur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Bareilly vice Smt. Jyoti Verma.

No. 1097 /Admin. (Services)/2022

Smt. **Jyoti Verma**, Judicial Magistrate, First Class, Bareilly to be Additional Civil Judge (Junior Division), Gorakhpur in the newly created court created vide G.O. No. 10/2016/870/Saat-Nyay-2-2016-85G/2012 dated 06.07.2016.

No. 1098 /Admin. (Services)/2022

Sri **Pratyush Prakash**, Additional Civil Judge (Junior Division), Ghazipur to be Civil Judge (Junior Division) (Hawali), Bareilly vice Sushri Shivani Chaudhary.

No. 1099 /Admin. (Services)/2022

Sushri **Shivani Chaudhary**, Civil Judge (Junior Division) (Hawali), Bareilly to be Additional Civil Judge (Junior Division), Bareilly.

No. 1100 /Admin. (Services)/2022

Sri **Abhishek Kumar**, Additional Civil Judge (Junior Division), Ghazipur to be Additional Civil Judge (Junior Division), Mohammadabad (Ghazipur).

No. 1101 /Admin. (Services)/2022

Sri **Shivji Yadav**, Additional Civil Judge (Junior Division), Mohammadabad (Ghazipur) to be Civil Judge, Junior Division (Fast Track Court), Hathras against the Fast Track Court created under the scheme of 14th Finance Commission vice Smt. Mikky Singh.

No. 1102 /Admin. (Services)/2022

Smt. **Mikky Singh**, Civil Judge, Junior Division (Fast Track Court), Hathras to be Civil Judge (Junior Division), Hathras vice Sushri Sakshi Singh.

No. 1103 /Admin. (Services)/2022

Sushri **Sakshi Singh**, Civil Judge (Junior Division), Hathras is appointed

U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Faizabad vice Sri Saksham Dwivedi.

No. 1104 /Admin. (Services)/2022

Sri **Saksham Dwivedi**, Judicial Magistrate, First Class, Faizabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Meerut vice Sri Jaiveer Singh.

No. 1105 /Admin. (Services)/2022

Sri **Jaiveer Singh**, Judicial Magistrate, First Class, Meerut to be Judicial Magistrate, First Class, Meerut vice Sri Tarun Kumar.

No. 1106 /Admin. (Services)/2022

Sri **Tarun Kumar**, Judicial Magistrate, First Class, Meerut to be Additional Civil Judge (Junior Division), Meerut.

No. 1107 /Admin. (Services)/2022

Sri **Ashish Kumar**, Civil Judge (Junior Division) (City), Meerut to be 1st Civil Judge (Junior Division), Kasganj vice Smt. Prachi Agarwal.

No. 1108 /Admin. (Services)/2022

Smt. **Prachi Agarwal**, 1st Civil Judge (Junior Division), Kasganj to be Civil Judge (Junior Division) (City), Meerut vice Sri Ashish Kumar.

No. 1109 /Admin. (Services)/2022

Sri **Yasharth Vikram**, Additional Civil Judge (Junior Division), Ghazipur to be Additional Civil Judge (Junior Division), Mohammadabad (Ghazipur).

No. 1110 /Admin. (Services)/2022

Sri **Sandesh Kumar Paswan**, Additional Civil Judge (Junior Division), Mohammadabad (Ghazipur) to be Additional Civil Judge (Junior Division), Gonda.

No. 1111 /Admin. (Services)/2022

Sri **Abhishek Kumar Singh**, Additional Civil Judge (Junior Division), Gonda to be Additional Civil Judge (Junior Division), Allahabad.

No. 1112 /Admin. (Services)/2022

Sri **Vinayak Somvanshi**, Additional Civil Judge (Junior Division), Ghazipur to be Additional Civil Judge (Junior Division), Saidpur (Ghazipur).

No. 1113 /Admin. (Services)/2022

Sri **Rahul Jaiswal**, Additional Civil Judge (Junior Division), Saidpur (Ghazipur) to be Civil Judge (Junior Division), Saidpur (Ghazipur) vice Sushri Anamika Chauhan.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to

Economic Offences at Saidpur (Ghazipur).

No. 1114 /Admin. (Services)/2022

Sushri **Anamika Chauhan**, Civil Judge (Junior Division), Saidpur (Ghazipur) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Unnao vice Sri Anubhav Singh.

No. 1115 /Admin. (Services)/2022

Sri **Anubhav Singh**, Judicial Magistrate, First Class, Unnao to be Civil Judge (Junior Division) (North), Unnao vice Sushri Sakshi Mishra.

No. 1116 /Admin. (Services)/2022

Sushri **Sakshi Mishra**, Civil Judge (Junior Division) (North), Unnao to be Additional Civil Judge (Junior Division), Unnao.

No. 1117 /Admin. (Services)/2022

Sushri **Pratibha Shukla**, Additional Civil Judge (Junior Division), Unnao to be Civil Judge, Junior Division (Fast Track Court), Unnao for trying cases of crime against women vice Sushri Sonam Sharma.

No. 1118 /Admin. (Services)/2022

Sushri **Sonam Sharma**, Civil Judge, Junior Division (Fast Track Court), Unnao to be Civil Judge, Junior Division (Fast Track Court), Unnao against the Fast Track Court created under the scheme of 14th Finance Commission vice Sri Sachin Rathore.

No. 1119 /Admin. (Services)/2022

Sri **Sachin Rathore**, Civil Judge, Junior Division (Fast Track Court), Unnao to be Civil Judge (Junior Division), Purwa (Unnao) vice Sri Saurabh Shukla.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Purwa (Unnao).

No. 1120 /Admin. (Services)/2022

Sri **Saurabh Shukla**, Civil Judge (Junior Division), Purwa (Unnao) to be Additional Civil Judge (Junior Division), Agra.

No. 1121 /Admin. (Services)/2022

Smt. **Deepika**, Additional Civil Judge (Junior Division), Ghazipur to be Civil Judge, Junior Division (Fast Track Court), Ghazipur for trying cases of crime against women vice Km. Sadhna Kumari.

No. 1122 /Admin. (Services)/2022

Km. **Sadhna Kumari**, Civil Judge, Junior Division (Fast Track Court), Ghazipur to be Civil Judge, Junior Division (Fast Track Court), Ghazipur against the Fast Track Court created under the scheme of 14th Finance Commission vice Sri Sunil Gupta.

No. 1123 /Admin. (Services)/2022

Sri **Sunil Gupta**, Civil Judge, Junior Division (Fast Track Court), Ghazipur to be Nyayadhikari, Gram Nyayalaya, Jakhaniya (Ghazipur) vice Sushri Pooja.

No. 1124 /Admin. (Services)/2022

Sushri **Pooja**, Nyayadhikari, Gram Nyayalaya, Jakhania (Ghazipur) to be Civil Judge (Junior Division), Ghazipur vice Sushri Ganga Sharma.

No. 1125 /Admin. (Services)/2022

Sushri **Ganga Sharma**, Civil Judge (Junior Division), Ghazipur to be Civil Judge (Junior Division), Fatehpur vice Smt. Aamey Bhashini.

No. 1126 /Admin. (Services)/2022

Smt. **Aamey Bhashini**, Civil Judge (Junior Division), Fatehpur to be Additional Civil Judge (Junior Division), Fatehpur.

No. 1127 /Admin. (Services)/2022

Sri **Prashant**, Additional Civil Judge (Junior Division), Fatehpur to be Additional Civil Judge (Junior Division), Bareilly.

No. 1128 /Admin. (Services)/2022

Sushri **Kriti Kishore**, Additional Civil Judge (Junior Division), Gonda to be Additional Civil Judge (Junior Division), Allahabad.

No. 1129 /Admin. (Services)/2022

Sushri **Saumya Mishra**, Additional Civil Judge (Junior Division), Gonda is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gonda vice Sri Swapnil Pandey.

No. 1130 /Admin. (Services)/2022

Sri **Swapnil Pandey**, Judicial Magistrate, First Class, Gonda to be Civil Judge (Junior Division), Kannauj vice Sri Ankit Verma.

No. 1131 /Admin. (Services)/2022

Sri **Ankit Verma**, Civil Judge (Junior Division), Kannauj to be Additional Civil Judge (Junior Division), Moradabad.

No. 1132 /Admin. (Services)/2022

Sri **Satya Prakash Narayan Tewari**, Additional Civil Judge (Junior Division), Gonda is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gonda vice Smt. Shaleen Mishra.

No. 1133 /Admin. (Services)/2022

Smt. **Shaleen Mishra**, Judicial Magistrate, First Class, Gonda to be Civil Judge (Junior Division) (South), Sultanpur vice Smt. Ashalika Pandey.

No. 1134 /Admin. (Services)/2022

Smt. **Ashalika Pandey**, Civil Judge (Junior Division) (South), Sultanpur to be Civil Judge (Junior Division), Sitapur vice Sri Anandesh Singh.

No. 1135 /Admin. (Services)/2022

Sri **Anandesh Singh**, Civil Judge (Junior Division), Sitapur to be Civil Judge (Junior Division), Amroha vice Sushri Preeti Giri.

No. 1136 /Admin. (Services)/2022

Sushri **Preeti Giri**, Civil Judge (Junior Division), Amroha to be Civil Judge (Junior Division) (Hawali), Faizabad vice Smt. Tarunima Pandey.

No. 1137 /Admin. (Services)/2022

Smt. **Tarunima Pandey**, Civil Judge (Junior Division) (Hawali), Faizabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Bhadohi at Gyanpur vice Sri Pawan Kumar Chaurasiya.

No. 1138 /Admin. (Services)/2022

Sri **Pawan Kumar Chaurasiya**, Judicial Magistrate, First Class, Bhadohi at Gyanpur to be Nyayadhikari, Gram Nyayalaya, Chakarnagar (Etawah) vice Sri Ankur Choudhary.

No. 1139 /Admin. (Services)/2022

Sri **Ankur Choudhary**, Nyayadhikari, Gram Nyayalaya, Chakarnagar (Etawah) to be Additional Civil Judge (Junior Division), Jaunpur.

No. 1140 /Admin. (Services)/2022

Sri **Praduman Singh**, Additional Civil Judge (Junior Division), Jaunpur to be Additional Civil Judge (Junior Division), Lucknow.

No. 1141 /Admin. (Services)/2022

Smt. **Aroma Raman Picess**, Additional Civil Judge (Junior Division), Gonda is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Bareilly vice Sushri Akshita.

No. 1142 /Admin. (Services)/2022

Sushri **Akshita**, Judicial Magistrate, First Class, Bareilly to be Additional Civil Judge (Junior Division), Bareilly.

No. 1143 /Admin. (Services)/2022

Sri **Satnam Yadav**, Civil Judge, Junior Division (Fast Track Court), Hamirpur to be Nyayadhikari, Gram Nyayalaya, Sarila (Hamirpur) vice Sushri Harshita.

No. 1144 /Admin. (Services)/2022

Sushri **Harshita**, Nyayadhikari, Gram Nyayalaya, Sarila (Hamirpur) to be Civil Judge, Junior Division (Fast Track Court), Hamirpur against the Fast Track Court created under the scheme of 14th Finance Commission vice Sri Satnam Yadav.

No. 1145 /Admin. (Services)/2022

Sri **Anuj Sinha**, Additional Civil Judge (Junior Division), Hardoi is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Hardoi vice Sushri Richa Shukla.

No. 1146 /Admin. (Services)/2022

Sushri **Richa Shukla**, Judicial Magistrate, First Class, Hardoi to be Civil Judge (Junior Division) (East), Hardoi vice Sri Vinod Kumar Yadav.

No. 1147 /Admin. (Services)/2022

Sri **Vinod Kumar Yadav**, Civil Judge (Junior Division) (East), Hardoi is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Basti vice Sri Vivek Chaudhary.

No. 1148 /Admin. (Services)/2022

Sri **Vivek Chaudhary**, Judicial Magistrate, First Class, Basti is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Hardoi vice Sushri Akansha Bajpai.

No. 1149 /Admin. (Services)/2022

Sushri **Akansha Bajpai**, Judicial Magistrate, First Class, Hardoi to be Additional Civil Judge (Junior Division), Allahabad.

No. 1150 /Admin. (Services)/2022

Smt. **Divya Singh**, Additional Civil Judge (Junior Division), Allahabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Raebareli vice Sri Dhruvesh Singh Yadav.

No. 1151 /Admin. (Services)/2022

Sri **Dhruvesh Singh Yadav**, Judicial Magistrate, First Class, Raebareli to be Civil Judge (Junior Division), Jaunpur vice Sushri Sonam Gupta.

No. 1152 /Admin. (Services)/2022

Sushri **Sonam Gupta**, Civil Judge (Junior Division), Jaunpur to be Civil Judge (Junior Division), Chitrakoot vice Sushri Vasundhara Sharma.

No. 1153 /Admin. (Services)/2022

Sushri **Vasundhara Sharma**, Civil Judge (Junior Division), Chitrakoot is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Chitrakoot vice Sushri Sanghmitra.

No. 1154 /Admin. (Services)/2022

Sushri **Sanghmitra**, Judicial Magistrate, First Class, Chitrakoot to be Judicial Magistrate, First Class, Chitrakoot in the vacant court.

No. 1155 /Admin. (Services)/2022

Sri **Zeeshan Mehdi**, Additional Civil Judge (Junior Division), Hathras to be Civil Judge (Junior Division), Sikandra Rau (Hathras) vice Sri Mohammad Arif.

No. 1156 /Admin. (Services)/2022

Sri **Mohammad Arif**, Civil Judge (Junior Division), Sikandra Rau (Hathras) to be Civil Judge (Junior Division) (City), Saharanpur vice Sushri Geetika Garg.

No. 1157 /Admin. (Services)/2022

Sushri **Geetika Garg**, Civil Judge (Junior Division) (City), Saharanpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Saharanpur vice Sri Rajat Sharma.

No. 1158 /Admin. (Services)/2022

Sri **Rajat Sharma**, Judicial Magistrate, First Class, Saharanpur to be Judicial Magistrate, First Class, Saharanpur vice Kumar Ashish.

No. 1159 /Admin. (Services)/2022

Sri **Kumar Ashish**, Judicial Magistrate, First Class, Saharanpur to be Civil Judge (Junior Division), Deoband (Saharanpur) vice Sri Aditya Singh.

No. 1160 /Admin. (Services)/2022

Sri **Aditya Singh**, Civil Judge (Junior Division), Deoband (Saharanpur) to be Civil Judge (Junior Division), Chandpur (Bijnor) vice Sri Napendra Kumar.

No. 1161 /Admin. (Services)/2022

Sri **Napendra Kumar**, Civil Judge (Junior Division), Chandpur (Bijnor) to be Additional Civil Judge (Junior Division), Gorakhpur.

No. 1162 /Admin. (Services)/2022

Sushri **Negi Chaudhary**, Additional Civil Judge (Junior Division), Hathras to be Civil Judge, Junior Division (Fast Track Court), Hathras for trying cases of crime against women vice Sri Amratanshu Raj.

No. 1163 /Admin. (Services)/2022

Sri **Amratanshu Raj**, Civil Judge, Junior Division (Fast Track Court), Hathras to be Additional Civil Judge (Junior Division), Sadabad (Hathras).

No. 1164 /Admin. (Services)/2022

Sri **Saurabh Kumar Gautam**, Additional Civil Judge (Junior Division), Sadabad (Hathras) to be Additional Civil Judge (Junior Division), Ramabai

Nagar.

No. 1165 /Admin. (Services)/2022

Sri **Anurag**, Additional Civil Judge (Junior Division), Ramabai Nagar to be Civil Judge (Junior Division), Ghatampur (Ramabai Nagar) vice Sri Pranav Tripathi.

No. 1166 /Admin. (Services)/2022

Sri **Pranav Tripathi**, Civil Judge (Junior Division), Ghatampur (Ramabai Nagar) to be Civil Judge (Junior Division), Etawah vice Sushri Garima Singh.

No. 1167 /Admin. (Services)/2022

Sushri **Garima Singh**, Civil Judge (Junior Division), Etawah is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Shahjahanpur vice Sushri Geetika Singh.

No. 1168 /Admin. (Services)/2022

Sushri **Geetika Singh**, Judicial Magistrate, First Class, Shahjahanpur Additional Civil Judge (Junior Division), Mirzapur.

No. 1169 /Admin. (Services)/2022

Smt. **Bhawna Bhartiya**, Additional Civil Judge (Junior Division), Mirzapur to be Additional Civil Judge (Junior Division), Pratapgarh.

No. 1170 /Admin. (Services)/2022

Sri **Kunwar Divyadarshi**, Additional Civil Judge (Junior Division), Pratapgarh to be Civil Judge (Junior Division)/ Judicial Magistrate, Lalganj Ajhara (Pratapgarh) vice Sushri Lalita Yadav.

No. 1171 /Admin. (Services)/2022

Sushri **Lalita Yadav**, Civil Judge (Junior Division)/ Judicial Magistrate, Lalganj Ajhara (Pratapgarh) to be Civil Judge (Junior Division), Mirzapur vice Smt. Akriti Gautam.

No. 1172 /Admin. (Services)/2022

Smt. **Akriti Gautam**, Civil Judge (Junior Division), Mirzapur is appointed U/s 16(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Metropolitan Magistrate, First Class, Kanpur Nagar vice Sri Abhinav Srivastava.

No. 1173 /Admin. (Services)/2022

Sri **Abhinav Srivastava**, Metropolitan Magistrate, First Class, Kanpur Nagar is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Sitapur vice Smt. Kavya Srivastava.

No. 1174 /Admin. (Services)/2022

Smt. **Kavya Srivastava**, Judicial Magistrate, First Class, Sitapur to be Judicial Magistrate, First Class, Sitapur vice Sushri Mrinalini Srivastava.

No. 1175 /Admin. (Services)/2022

Sushri Mrinalini Srivastava, Judicial Magistrate, First Class, Sitapur to be Additional Civil Judge (Junior Division), Sitapur.

No. 1176 /Admin. (Services)/2022

Sri Gaurav Deep Singh, Additional Civil Judge (Junior Division), Hathras to be Civil Judge (Junior Division), Sadabad (Hathras) vice Sri Yogesh Jain.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Sadabad (Hathras).

No. 1177 /Admin. (Services)/2022

Sri Yogesh Jain, Civil Judge (Junior Division), Sadabad (Hathras) to be Civil Judge (Junior Division) (Hawali), Meerut vice Sushri Binny Balyan.

No. 1178 /Admin. (Services)/2022

Sushri Binny Balyan, Civil Judge (Junior Division) (Hawali), Meerut to be Additional Civil Judge (Junior Division), Meerut.

No. 1179 /Admin. (Services)/2022

Sri Arun Kumar Rana, Additional Civil Judge (Junior Division), Meerut to be Civil Judge (Junior Division), Mawana (Meerut) vice Sri Pushpendra Chaudhary.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mawana (Meerut).

No. 1180 /Admin. (Services)/2022

Sri Pushpendra Chaudhary, Civil Judge (Junior Division), Mawana (Meerut) to be Civil Judge (Junior Division), Mahoba vice Smt. Arpita Singh.

No. 1181 /Admin. (Services)/2022

Smt. Arpita Singh, Civil Judge (Junior Division), Mahoba to be Civil Judge (Junior Division), Gautam Buddh Nagar vice Smt. Vandana Agarwal.

No. 1182 /Admin. (Services)/2022

Smt. Vandana Agarwal, Civil Judge (Junior Division), Gautam Buddh Nagar to be Civil Judge (Junior Division), Jalaun at Orai vice Sushri Richa Awasthi.

No. 1183 /Admin. (Services)/2022

Sushri Richa Awasthi, Civil Judge (Junior Division), Jalaun at Orai to be Civil Judge (Junior Division), Jalaun (Jalaun at Orai) vice Sri Arnav Raj Chakravorty.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to

Economic Offences at Jalaun (Jalaun at Orai).

No. 1184 /Admin. (Services)/2022

Sri Arnav Raj Chakravorty, Civil Judge (Junior Division), Jalaun (Jalaun at Orai) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Allahabad vice Sri Amit Kumar Verma.

No. 1185 /Admin. (Services)/2022

Sri Amit Kumar Verma, Judicial Magistrate, First Class, Allahabad to be Civil Judge (Junior Division), Jalalabad (Shahjahanpur) vice Sri Yugal Chandra Chaudhary.

No. 1186 /Admin. (Services)/2022

Sri Yugal Chandra Chaudhary, Civil Judge (Junior Division), Jalalabad (Shahjahanpur) to be Additional Civil Judge (Junior Division), Allahabad.

No. 1187 /Admin. (Services)/2022

Sri Shivarth Khare, Judicial Magistrate, First Class, Allahabad to be Civil Judge (Junior Division), Kulpahar (Mahoba) vice Sri Divyakant Singh Rathore.

No. 1188 /Admin. (Services)/2022

Sri Divyakant Singh Rathore, Civil Judge (Junior Division), Kulpahar (Mahoba) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gautam Buddh Nagar vice Sri Shashank Gupta.

No. 1189 /Admin. (Services)/2022

Sri Shashank Gupta, Judicial Magistrate, First Class, Gautam Buddh Nagar is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Jalaun at Orai vice Sri Tushar Jaiswal.

No. 1190 /Admin. (Services)/2022

Sri Tushar Jaiswal, Judicial Magistrate, First Class, Jalaun at Orai to be Additional Civil Judge (Junior Division), Konch (Jalaun at Orai).

No. 1191 /Admin. (Services)/2022

Smt. Abhishikta Yadav, Additional Civil Judge (Junior Division), Konch (Jalaun at Orai) to be Civil Judge (Junior Division), Konch (Jalaun at Orai) vice Sri Palash Ganguly.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Konch (Jalaun at Orai).

No. 1192 /Admin. (Services)/2022

Sri Palash Ganguly, Civil Judge (Junior Division), Konch (Jalaun at Orai) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of

1974) as Judicial Magistrate, First Class, Allahabad vice Sri Shivarth Khare.

No. 1193 /Admin. (Services)/2022

Sri Abhay Kumar Singh, Additional Civil Judge (Junior Division), Kanpur Nagar to be Civil Judge, Junior Division (Fast Track Court), Etawah against the Fast Track Court created under the scheme of 14th Finance Commission vice Sushri Divya Chandra.

No. 1194 /Admin. (Services)/2022

Sushri Divya Chandra, Civil Judge, Junior Division (Fast Track Court), Etawah to be Civil Judge, Junior Division (Fast Track Court), Etawah for trying cases of crime against women vice Sri Sandeep Singh.

No. 1195 /Admin. (Services)/2022

Sri Sandeep Singh, Civil Judge, Junior Division (Fast Track Court), Etawah to be Nyayadhikari, Gram Nyayalaya, Saifai (Etawah) vice Sri Satish Kumar.

No. 1196 /Admin. (Services)/2022

Sri Satish Kumar, Nyayadhikari, Gram Nyayalaya, Saifai (Etawah) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Jaunpur vice Smt. Kalpana Yadav.

No. 1197 /Admin. (Services)/2022

Smt. Kalpana Yadav, Judicial Magistrate, First Class, Jaunpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Jhansi vice Sri Devpriy Saraswat.

No. 1198 /Admin. (Services)/2022

Sri Devpriy Saraswat, Judicial Magistrate, First Class, Jhansi to be Judicial Magistrate, First Class, Jhansi vice Sri Md. Zishan Khan.

No. 1199 /Admin. (Services)/2022

Sri Md. Zishan Khan, Judicial Magistrate, First Class, Jhansi to be Additional Civil Judge (Junior Division), Jhansi.

No. 1200 /Admin. (Services)/2022

Sri Chandra Prakash Tiwari, Additional Civil Judge (Junior Division), Kasia (Kushinagar at Padrauna) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Kasia (Kushinagar at Padrauna) vice Sri Navanit Kasyap.

No. 1201 /Admin. (Services)/2022

Sri Navanit Kasyap, Judicial Magistrate, First Class, Kasia (Kushinagar at Padrauna) to be Civil Judge (Junior Division), Kasia (Kushinagar at Padrauna) vice Sri Shobhit Ray.

No. 1202 /Admin. (Services)/2022

Sri **Shobhit Ray**, Civil Judge (Junior Division), Kasia (Kushinagar at Padrauna) to be Civil Judge (Junior Division) (Hawali), Lucknow vice Sushri Sonali Mishra.

No. 1203 /Admin. (Services)/2022

Sushri **Sonali Mishra**, Civil Judge (Junior Division) (Hawali), Lucknow to be Additional Civil Judge (Junior Division), Lucknow.

No. 1204 /Admin. (Services)/2022

Smt. **Surekha**, Civil Judge (Junior Division), Mehrauni (Lalitpur) to be Additional Civil Judge (Junior Division), Lalitpur.

No. 1205 /Admin. (Services)/2022

Sri **Sourabh Mandloi**, Additional Civil Judge (Junior Division), Lalitpur to be Civil Judge (Junior Division), Mehrauni (Lalitpur) vice Smt. Surekha.

No. 1206 /Admin. (Services)/2022

Sri **Prabhat Kumar Singh**, Civil Judge, Junior Division (Fast Track Court), Maharajganj to be Nyayadhikari, Gram Nyayalaya, Nichloul (Maharajganj) vice Sushri Shweta Soni.

No. 1207 /Admin. (Services)/2022

Sushri **Shweta Soni**, Nyayadhikari, Gram Nyayalaya, Nichloul (Maharajganj) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Maharajganj vice Sushri Isha Agarwal.

No. 1208 /Admin. (Services)/2022

Sushri **Isha Agarwal**, Judicial Magistrate, First Class, Maharajganj to be Civil Judge (Junior Division), Maharajganj vice Sri Sharjil Khan.

No. 1209 /Admin. (Services)/2022

Sri **Sharjil Khan**, Civil Judge (Junior Division), Maharajganj is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Lucknow vice Sushri Ankita Singh.

No. 1210 /Admin. (Services)/2022

Sushri **Ankita Singh**, Judicial Magistrate, First Class, Lucknow to be Judicial Magistrate, First Class, Lucknow vice Smt. Priyanka Gandhi.

No. 1211 /Admin. (Services)/2022

Smt. **Priyanka Gandhi**, Judicial Magistrate, First Class, Lucknow to be Additional Civil Judge (Junior Division), Lucknow.

No. 1212 /Admin. (Services)/2022

Sri **Devesh Tripathi**, Additional Civil Judge (Junior Division), Pharenda

(Maharajganj) to be Civil Judge (Junior Division), Pharenda (Maharajganj) vice Sri Yashpal Verma.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Pharenda (Maharajganj).

No. 1213 /Admin. (Services)/2022

Sri Yashpal Verma, Civil Judge (Junior Division), Pharenda (Maharajganj) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Aligarh in the vacant court.

No. 1214 /Admin. (Services)/2022

Sushri Shikha Chaudhari, Additional Civil Judge (Junior Division), Mainpuri is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mainpuri vice Sushri Meenakshi Bansal.

No. 1215 /Admin. (Services)/2022

Sushri Meenakshi Bansal, Judicial Magistrate, First Class, Mainpuri to be Additional Civil Judge (Junior Division), Mainpuri.

No. 1216 /Admin. (Services)/2022

Sushri Aayushi Pandey, Additional Civil Judge (Junior Division), Mainpuri is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mainpuri vice Smt. Priyanka Verma.

No. 1217 /Admin. (Services)/2022

Smt. Priyanka Verma, Judicial Magistrate, First Class, Mainpuri to be Civil Judge (Junior Division), Mainpuri vice Sushri Yogesh Shiva.

No. 1218 /Admin. (Services)/2022

Sushri Yogesh Shiva, Civil Judge (Junior Division), Mainpuri to be Civil Judge (Junior Division), Anoopshahar (Bulandshahar) vice Sri Saket Mishra.

No. 1219 /Admin. (Services)/2022

Sri Saket Mishra, Civil Judge (Junior Division), Anoopshahar (Bulandshahar) to be Civil Judge (Junior Division) (Hawali), Varanasi vice Sushri Komal Srivastava.

No. 1220 /Admin. (Services)/2022

Sushri Komal Srivastava, Civil Judge (Junior Division) (Hawali), Varanasi to be Additional Civil Judge (Junior Division), Varanasi.

No. 1221 /Admin. (Services)/2022

Smt. Nandini Uppadhyay, Additional Civil Judge (Junior Division), Mainpuri to be Additional Civil Judge (Junior Division), Fatehpur.

No. 1222 /Admin. (Services)/2022

Sri **Aditya Ranjan**, Additional Civil Judge (Junior Division), Fatehpur to be Civil Judge (Junior Division), Khaga (Fatehpur) vice Sushri Kiran Mishra.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Khaga (Fatehpur).

No. 1223 /Admin. (Services)/2022

Sushri **Kiran Mishra**, Civil Judge (Junior Division), Khaga (Fatehpur) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Jaunpur vice Sri Neeraj Singh.

No. 1224 /Admin. (Services)/2022

Sri **Neeraj Singh**, Judicial Magistrate, First Class, Jaunpur to be Civil Judge (Junior Division), Raebareli vice Sushri Kriti Singh.

No. 1225 /Admin. (Services)/2022

Sushri **Kriti Singh**, Civil Judge (Junior Division), Raebareli is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Varanasi vice Sushri Richa Sharma.

No. 1226 /Admin. (Services)/2022

Sushri **Richa Sharma**, Judicial Magistrate, First Class, Varanasi to be Civil Judge (Junior Division), Budaun vice Sushri Ankita Singh.

No. 1227 /Admin. (Services)/2022

Sushri **Ankita Singh**, Civil Judge (Junior Division), Budaun to be Additional Civil Judge (Junior Division), Sultanpur.

No. 1228 /Admin. (Services)/2022

Sushri **Vrishali Gupta**, Additional Civil Judge (Junior Division), Sultanpur to be Civil Judge, Junior Division (Fast Track Court), Sultanpur for trying cases of crime against women vice Sri Amar Prasad.

No. 1229 /Admin. (Services)/2022

Sri **Amar Prasad**, Civil Judge, Junior Division (Fast Track Court), Sultanpur to be Civil Judge (Junior Division), Musafirkhana (Sultanpur) vice Sri Siddharth Verma.

No. 1230 /Admin. (Services)/2022

Sri **Siddharth Verma**, Civil Judge (Junior Division), Musafirkhana (Sultanpur) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Raebareli vice Sri Mohd. Shahnawaz Ahmad Siddiqui.

No. 1231 /Admin. (Services)/2022

Sri **Mohd. Shahnawaz Ahmad Siddiqui**, Judicial Magistrate, First Class,

Raebareli to be Additional Civil Judge (Junior Division), Raebareli.

No. 1232 /Admin. (Services)/2022

Sri **Ankur Singh Solanki**, Additional Civil Judge (Junior Division), Mainpuri to be Additional Civil Judge (Junior Division), Garhmukteshwar (Hapur).

No. 1233 /Admin. (Services)/2022

Sri **Shamsul Rahman**, Additional Civil Judge (Junior Division), Garhmukteshwar (Hapur) to be Civil Judge (Junior Division), Garhmukteshwar (Hapur) vice Sushri Anu Chaudhary.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Garhmukteshwar (Hapur).

No. 1234 /Admin. (Services)/2022

Sushri **Anu Chaudhary**, Civil Judge (Junior Division), Garhmukteshwar (Hapur) to be Civil Judge (Junior Division), Auraiya vice Sushri Meher Jahan.

No. 1235 /Admin. (Services)/2022

Sushri **Meher Jahan**, Civil Judge (Junior Division), Auraiya is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Auraiya vice Sushri Priyal Sharma.

No. 1236 /Admin. (Services)/2022

Sushri **Priyal Sharma**, Judicial Magistrate, First Class, Auraiya to be Civil Judge, Junior Division (Fast Track Court), Auraiya for trying cases of crime against women in the vacant court.

No. 1237 /Admin. (Services)/2022

Smt. **Shipra Singh**, Additional Civil Judge (Junior Division), Mau to be Civil Judge (Junior Division), Mohammadabad Gohna sitting at Mau vice Sri Amit Mani Tripathi.

No. 1238 /Admin. (Services)/2022

Sri **Amit Mani Tripathi**, Civil Judge (Junior Division), Mohammadabad Gohna sitting at Mau is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mau vice Smt. Alka Nehal.

No. 1239 /Admin. (Services)/2022

Smt. **Alka Nehal**, Judicial Magistrate, First Class, Mau to be Civil Judge (Junior Division), Mau vice Sri Vakeel.

No. 1240 /Admin. (Services)/2022

Sri **Vakeel**, Civil Judge (Junior Division), Mau to be Civil Judge (Junior Division), Khair (Aligarh) vice Smt. Arshi Noor.

No. 1241 /Admin. (Services)/2022

Smt. **Arshi Noor**, Civil Judge (Junior Division), Khair (Aligarh) to be Civil Judge (Junior Division), Ambedkar Nagar at Akbarpur vice Sushri Saumya Dwivedi.

No. 1242 /Admin. (Services)/2022

Sushri **Saumya Dwivedi**, Civil Judge (Junior Division), Ambedkar Nagar at Akbarpur to be Additional Civil Judge (Junior Division), Ambedkar Nagar at Akbarpur.

No. 1243 /Admin. (Services)/2022

Smt. **Avantika Prabhakar**, Additional Civil Judge (Junior Division), Mirzapur to be Additional Civil Judge (Junior Division), Ramabai Nagar.

No. 1244 /Admin. (Services)/2022

Sushri **Shwetika Upadhyay**, Additional Civil Judge (Junior Division), Ramabai Nagar to be Civil Judge, Junior Division (Fast Track Court), Ramabai Nagar for trying cases of crime against women vice Sri Ashutosh Singh.

No. 1245 /Admin. (Services)/2022

Sri **Ashutosh Singh**, Civil Judge, Junior Division (Fast Track Court), Ramabai Nagar to be Civil Judge, Junior Division (Fast Track Court), Jaunpur for trying cases of crime against women vice Sri Devesh Kumar Yadav.

No. 1246 /Admin. (Services)/2022

Sri **Devesh Kumar Yadav**, Civil Judge, Junior Division (Fast Track Court), Jaunpur to be Additional Civil Judge (Junior Division), Jaunpur.

No. 1247 /Admin. (Services)/2022

Sri **Amit Kumar Yadav**, Additional Civil Judge (Junior Division), Mirzapur to be Nyayadhikari, Gram Nyayalaya, Marihan (Mirzapur) vice Sri Sumit Parasar.

No. 1248 /Admin. (Services)/2022

Sri **Sumit Parasar**, Nyayadhikari, Gram Nyayalaya, Marihan (Mirzapur) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Moradabad vice Sushri Khushboo Chandra.

No. 1249 /Admin. (Services)/2022

Sushri **Khushboo Chandra**, Judicial Magistrate, First Class, Moradabad to be Additional Civil Judge (Junior Division), Moradabad.

No. 1250 /Admin. (Services)/2022

Sushri **Astha Mishra**, Additional Civil Judge (Junior Division), Mirzapur to be Civil Judge, Junior Division (Fast Track Court), Mirzapur for trying cases of crime against women vice Sushri Poonam Kumari Chauhan.

No. 1251 /Admin. (Services)/2022

Sushri **Poonam Kumari Chauhan**, Civil Judge, Junior Division (Fast Track Court), Mirzapur to be Civil Judge, Junior Division (Fast Track Court), Mirzapur against the Fast Track Court created under the scheme of 14th Finance Commission vice Smt. Indu Verma.

No. 1252 /Admin. (Services)/2022

Smt. **Indu Verma**, Civil Judge, Junior Division (Fast Track Court), Mirzapur to be Civil Judge, Junior Division (Fast Track Court), Jhansi against the Fast Track Court created under the scheme of 14th Finance Commission vice Sri Aviral Umrao.

No. 1253 /Admin. (Services)/2022

Sri **Aviral Umrao**, Civil Judge, Junior Division (Fast Track Court), Jhansi to be Civil Judge (Junior Division), Moth (Jhansi) vice Sri Sushant Bahal.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Moth (Jhansi).

No. 1254 /Admin. (Services)/2022

Sri **Sushant Bahal**, Civil Judge (Junior Division), Moth (Jhansi) to be Civil Judge (Junior Division), Firozabad vice Sushri Srishti Pandey.

No. 1255 /Admin. (Services)/2022

Sushri **Srishti Pandey**, Civil Judge (Junior Division), Firozabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Firozabad vice Sri Shubham Chaudhary.

No. 1256 /Admin. (Services)/2022

Sri **Shubham Chaudhary**, Judicial Magistrate, First Class, Firozabad to be Additional Civil Judge (Junior Division), Firozabad.

No. 1257 /Admin. (Services)/2022

Smt. **Ruchi Bhati**, Additional Civil Judge (Junior Division), Firozabad to be Civil Judge, Junior Division (Fast Track Court), Firozabad for trying cases of crime against women vice Sri Kapil Yadav.

No. 1258 /Admin. (Services)/2022

Sri **Kapil Yadav**, Civil Judge, Junior Division (Fast Track Court), Firozabad to be Civil Judge, Junior Division (Fast Track Court), Firozabad against the Fast Track Court created under the scheme of 14th Finance Commission vice Sri Abhishek Singh.

No. 1259 /Admin. (Services)/2022

Sri **Abhishek Singh**, Civil Judge, Junior Division (Fast Track Court), Firozabad to be Nyayadhikari, Gram Nyayalaya, Tundla (Firozabad) vice Sri Girendra Singh.

No. 1260 /Admin. (Services)/2022

Sri **Girendra Singh**, Nyayadhikari, Gram Nyayalaya, Tundla (Firozabad) to be Civil Judge (Junior Division), Duddhi (Sonbhadra) vice Sri Ranjeet Kumar Jaiswal.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Duddhi (Sonbhadra).

No. 1261 /Admin. (Services)/2022

Sri **Ranjeet Kumar Jaiswal**, Civil Judge (Junior Division), Duddhi (Sonbhadra) to be Additional Civil Judge (Junior Division), Sitapur.

No. 1262 /Admin. (Services)/2022

Sushri **Anchal Rana**, Additional Civil Judge (Junior Division), Muzaffar Nagar to be Civil Judge, Junior Division (Fast Track Court), Hamirpur for trying cases of crime against women vice Smt. Kirti Singh.

No. 1263 /Admin. (Services)/2022

Smt. **Kirti Singh**, Civil Judge, Junior Division (Fast Track Court), Hamirpur to be Additional Civil Judge (Junior Division), Etawah.

No. 1264 /Admin. (Services)/2022

Smt. **Tusharika Singh**, Additional Civil Judge (Junior Division), Etawah is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Sambhal at Chandausi in the vacant court.

No. 1265 /Admin. (Services)/2022

Smt. **Vandana**, Additional Civil Judge (Junior Division), Muzaffar Nagar to be Civil Judge (Junior Division), Vidhuna (Auraiya) vice Smt. Surabhi Shree Gupta.

No. 1266 /Admin. (Services)/2022

Smt. **Surabhi Shree Gupta**, Civil Judge (Junior Division), Vidhuna (Auraiya) to be Civil Judge (Junior Division), Muzaffar Nagar vice Smt. Chetna Tyagi.

No. 1267 /Admin. (Services)/2022

Smt. **Chetna Tyagi**, Civil Judge (Junior Division), Muzaffar Nagar to be Civil Judge (Junior Division), Ramabai Nagar vice Smt. Seema Singh.

No. 1268 /Admin. (Services)/2022

Smt. **Seema Singh**, Civil Judge (Junior Division), Ramabai Nagar to be Additional Civil Judge (Junior Division), Ramabai Nagar.

No. 1269 /Admin. (Services)/2022

Sushri **Diksha Yadav**, Additional Civil Judge (Junior Division), Ramabai Nagar to be Civil Judge (Junior Division), Jalesar (Etah) vice Sri Ravi Kumar.

No. 1270 /Admin. (Services)/2022

Sri **Ravi Kumar**, Civil Judge (Junior Division), Jalesar (Etah) to be 1st Civil Judge (Junior Division), Hapur vice Smt. Farheen Khan.

No. 1271 /Admin. (Services)/2022

Smt. **Farheen Khan**, 1st Civil Judge (Junior Division), Hapur to be 2nd Civil Judge (Junior Division), Hapur vice Sushri Shalini Tyagi.

No. 1272 /Admin. (Services)/2022

Sushri **Shalini Tyagi**, 2nd Civil Judge (Junior Division), Hapur to be Additional Civil Judge (Junior Division), Hapur.

No. 1273 /Admin. (Services)/2022

Sri **Hardik Singh**, Additional Civil Judge (Junior Division), Muzaffar Nagar is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Muzaffar Nagar vice Smt. Vibha Dhama.

No. 1274 /Admin. (Services)/2022

Smt. **Vibha Dhama**, Judicial Magistrate, First Class, Muzaffar Nagar to be Judicial Magistrate, First Class, Muzaffar Nagar vice Smt. Zeba Rauf.

No. 1275 /Admin. (Services)/2022

Smt. **Zeba Rauf**, Judicial Magistrate, First Class, Muzaffar Nagar to be Civil Judge (Junior Division), Moradabad vice Sushri Shubhangi Gupta.

No. 1276 /Admin. (Services)/2022

Sushri **Shubhangi Gupta**, Civil Judge (Junior Division), Moradabad to be Additional Civil Judge (Junior Division), Moradabad.

No. 1277 /Admin. (Services)/2022

Sri **Dushyant Kumar Sharma**, Additional Civil Judge (Junior Division), Moradabad to be Civil Judge (Junior Division), Thakurdwara (Moradabad) vice Smt. Anjum Saifi.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Thakurdwara (Moradabad).

No. 1278 /Admin. (Services)/2022

Smt. **Anjum Saifi**, Civil Judge (Junior Division), Thakurdwara (Moradabad) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mirzapur vice Sri Saurabh

Srivastava.

No. 1279 /Admin. (Services)/2022

Sri **Saurabh Srivastava**, Judicial Magistrate, First Class, Mirzapur to be Additional Civil Judge (Junior Division), Kanpur Nagar.

No. 1280 /Admin. (Services)/2022

Smt. **Anamika Singh**, Additional Civil Judge (Junior Division), Kanpur Nagar to be Additional Civil Judge (Junior Division), Sitapur.

No. 1281 /Admin. (Services)/2022

Sushri **Sulochna Verma**, Additional Civil Judge (Junior Division), Sitapur to be Civil Judge, Junior Division (Fast Track Court), Sitapur for trying cases of crime against women vice Sushri Yugmita Pratap.

No. 1282 /Admin. (Services)/2022

Sushri **Yugmita Pratap**, Civil Judge, Junior Division (Fast Track Court), Sitapur to be Civil Judge, Junior Division (Fast Track Court), Sitapur against the Fast Track Court created under the scheme of 14th Finance Commission in the vacant court.

No. 1283 /Admin. (Services)/2022

Smt. **Sumbul Irshad**, Additional Civil Judge (Junior Division), Pilibhit is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Pilibhit vice Smt. Shubhi Agrawal.

No. 1284 /Admin. (Services)/2022

Smt. **Shubhi Agrawal**, Judicial Magistrate, First Class, Pilibhit to be Civil Judge (Junior Division), Pilibhit vice Sri Kunvar Mallikarjun.

No. 1285 /Admin. (Services)/2022

Sri **Kunvar Mallikarjun**, Civil Judge (Junior Division), Pilibhit to be Nyayadhikari, Gram Nyayalaya, Pooranpur (Pilibhit) vice Sushri Nidhi Sagar.

No. 1286 /Admin. (Services)/2022

Sushri **Nidhi Sagar**, Nyayadhikari, Gram Nyayalaya, Pooranpur (Pilibhit) to be Civil Judge, Junior Division (Fast Track Court), Pilibhit against the Fast Track Court created under the scheme of 14th Finance Commission in the vacant court.

No. 1287 /Admin. (Services)/2022

Sri **Siddhartha Kumar Gautam**, Additional Civil Judge (Junior Division), Pratapgarh to be Civil Judge (Junior Division), Kunda (Pratapgarh) vice Sushri Kisa Zaheer.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kunda (Pratapgarh).

No. 1288 /Admin. (Services)/2022

Sushri **Kisa Zaheer**, Civil Judge (Junior Division), Kunda (Pratapgarh) to be Civil Judge (Junior Division) (North), Lucknow vice Smt. Meenakshi Yadav.

No. 1289 /Admin. (Services)/2022

Smt. **Meenakshi Yadav**, Civil Judge (Junior Division) (North), Lucknow is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Ambedkar Nagar at Akbarpur vice Smt. Ambuj Mishra.

No. 1290 /Admin. (Services)/2022

Smt. **Ambuj Mishra**, Judicial Magistrate, First Class, Ambedkar Nagar at Akbarpur to be Additional Civil Judge (Junior Division), Bulandshahar.

No. 1291 /Admin. (Services)/2022

Smt. **Rashi Tomar**, Additional Civil Judge (Junior Division), Bulandshahar to be Civil Judge (Junior Division), Bhognipur (Ramabai Nagar) vice Sri Kripa Shankar.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bhognipur (Ramabai Nagar).

No. 1292 /Admin. (Services)/2022

Sri **Kripa Shankar**, Civil Judge (Junior Division), Bhognipur (Ramabai Nagar) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Etawah vice Sri Prashant Kumar Singh.

No. 1293 /Admin. (Services)/2022

Sri **Prashant Kumar Singh**, Judicial Magistrate, First Class, Etawah to be Additional Civil Judge (Junior Division), Faizabad.

No. 1294 /Admin. (Services)/2022

Sri **Pradeep Yadav**, Additional Civil Judge (Junior Division), Pratapgarh to be Civil Judge, Junior Division (Fast Track Court), Pratapgarh for trying cases of crime against women vice Sri Abhay Kumar.

No. 1295 /Admin. (Services)/2022

Sri **Abhay Kumar**, Civil Judge, Junior Division (Fast Track Court), Pratapgarh to be Civil Judge, Junior Division (Fast Track Court), Banda against the Fast Track Court created under the scheme of 14th Finance Commission vice Sushri Kanchan Kumari.

No. 1296 /Admin. (Services)/2022

Sushri **Kanchan Kumari**, Civil Judge, Junior Division (Fast Track Court), Banda to be Civil Judge, Junior Division (Fast Track Court), Banda for trying cases of crime against women vice Sushri Manisha Sahu.

No. 1297 /Admin. (Services)/2022

Sushri **Manisha Sahu**, Civil Judge, Junior Division (Fast Track Court), Banda to be Additional Civil Judge (Junior Division), Banda.

No. 1298 /Admin. (Services)/2022

Sri **Nishant**, Additional Civil Judge (Junior Division), Ramabai Nagar to be Additional Civil Judge (Junior Division), Mathura.

No. 1299 /Admin. (Services)/2022

Smt. **Alka Singh**, Additional Civil Judge (Junior Division), Mathura Civil Judge, Junior Division (Fast Track Court), Mathura for trying cases of crime against women vice Sri Ashish Singh.

No. 1300 /Admin. (Services)/2022

Sri **Ashish Singh**, Civil Judge, Junior Division (Fast Track Court), Mathura to be Civil Judge, Junior Division (Fast Track Court), Mathura against the Fast Track Court created under the scheme of 14th Finance Commission vice Sri Prince Jindal.

No. 1301 /Admin. (Services)/2022

Sri **Prince Jindal**, Civil Judge, Junior Division (Fast Track Court), Mathura to be Nyayadhikari, Gram Nyayalaya, Mant (Mathura) vice Sri Sumit Kumar.

No. 1302 /Admin. (Services)/2022

Sri **Sumit Kumar**, Nyayadhikari, Gram Nyayalaya, Mant (Mathura) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Pratapgarh vice Sushri Samali Mittal.

No. 1303 /Admin. (Services)/2022

Sushri **Samali Mittal**, Judicial Magistrate, First Class, Pratapgarh to be Civil Judge (Junior Division) (Hawali), Saharanpur vice Sri Rohit Puri.

No. 1304 /Admin. (Services)/2022

Sri **Rohit Puri**, Civil Judge (Junior Division) (Hawali), Saharanpur to be Additional Civil Judge (Junior Division), Saharanpur.

No. 1305 /Admin. (Services)/2022

Sushri **Shweta Nain**, Additional Civil Judge (Junior Division), Saharanpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Saharanpur vice Sushri Nisha Ali.

No. 1306 /Admin. (Services)/2022

Sushri **Nisha Ali**, Judicial Magistrate, First Class, Saharanpur to be Additional Civil Judge (Junior Division), Saharanpur.

No. 1307 /Admin. (Services)/2022

Sushri **Huma**, Additional Civil Judge (Junior Division), Saharanpur to be Civil Judge, Junior Division (Fast Track Court), Saharanpur for trying cases of crime against women vice Sushri Shilpa Jain.

No. 1308 /Admin. (Services)/2022

Sushri **Shilpa Jain**, Civil Judge, Junior Division (Fast Track Court), Saharanpur to be Civil Judge, Junior Division (Fast Track Court), Saharanpur against the Fast Track Court created under the scheme of 14th Finance Commission vice Smt. Priyanka Saran.

No. 1309 /Admin. (Services)/2022

Smt. **Priyanka Saran**, Civil Judge, Junior Division (Fast Track Court), Saharanpur to be Civil Judge, Junior Division (Fast Track Court), Jalaun at Orai for trying cases of crime against women in the vacant court.

No. 1310 /Admin. (Services)/2022

Sri **Ashutosh Verma**, Additional Civil Judge (Junior Division), Rampur to be Additional Civil Judge (Junior Division), Gorakhpur in the newly created court created vide G.O. No. 10/2016/870/Saat-Nyay-2-2016-85G/2012 dated 06.07.2016.

No. 1311 /Admin. (Services)/2022

Sushri **Sadhana Singh**, Additional Civil Judge (Junior Division), Rampur to be Civil Judge, Junior Division (Fast Track Court), Rampur for trying cases of crime against women vice Sri Mayank Singh.

No. 1312 /Admin. (Services)/2022

Sri **Mayank Singh**, Civil Judge, Junior Division (Fast Track Court), Rampur to be Nyayadhikari, Gram Nyayalaya, Bilaspur (Rampur) vice Sushri Roopali Singh.

No. 1313 /Admin. (Services)/2022

Sushri **Roopali Singh**, Nyayadhikari, Gram Nyayalaya, Bilaspur (Rampur) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Rampur vice Sushri Bindiya Bhatnagar.

No. 1314 /Admin. (Services)/2022

Sushri **Bindiya Bhatnagar**, Judicial Magistrate, First Class, Rampur to be Civil Judge (Junior Division), Rampur vice Sri Ashish Thirania.

No. 1315 /Admin. (Services)/2022

Sri **Ashish Thirania**, Civil Judge (Junior Division), Rampur to be Civil Judge (Junior Division) (West), Ballia vice Sri Arun Kumar Gupta.

No. 1316 /Admin. (Services)/2022

Sri **Arun Kumar Gupta**, Civil Judge (Junior Division) (West), Ballia is appointed U/s 16(2) of the Code of Criminal Procedure 1973 (Act No. 2 of

1974) as Metropolitan Magistrate, First Class, Kanpur Nagar.

No. 1317 /Admin. (Services)/2022

Sri Mohammed Faraz Husain, Civil Judge, Junior Division (Fast Track Court), Sant Kabir Nagar to be Civil Judge, Junior Division (Fast Track Court), Sant Kabir Nagar for trying cases of crime against women vice Sri Ajeet Kumar Mishra.

No. 1318 /Admin. (Services)/2022

Sri Ajeet Kumar Mishra, Civil Judge, Junior Division (Fast Track Court), Sant Kabir Nagar is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Sant Kabir Nagar vice Sri Prabhat Kumar Dubey.

No. 1319 /Admin. (Services)/2022

Sri Prabhat Kumar Dubey, Judicial Magistrate, First Class, Sant Kabir Nagar to be Civil Judge (Junior Division), Sant Kabir Nagar vice Sri Deepak Kumar Singh.

No. 1320 /Admin. (Services)/2022

Sri Deepak Kumar Singh, Civil Judge (Junior Division), Sant Kabir Nagar to be Civil Judge (Junior Division), Azamgarh vice Sri Anupam Kushwaha.

No. 1321 /Admin. (Services)/2022

Sri Anupam Kushwaha, Civil Judge (Junior Division), Azamgarh is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Fatehpur vice Sri Rajat Kumar Yadav.

No. 1322 /Admin. (Services)/2022

Sri Rajat Kumar Yadav, Judicial Magistrate, First Class, Fatehpur to be Additional Civil Judge (Junior Division), Fatehpur.

No. 1323 /Admin. (Services)/2022

Sushri Preeti Yadav, Additional Civil Judge (Junior Division), Fatehpur to be Civil Judge, Junior Division (Fast Track Court), Fatehpur for trying cases of crime against women vice Sri Vishal Sharma.

No. 1324 /Admin. (Services)/2022

Sri Vishal Sharma, Civil Judge, Junior Division (Fast Track Court), Fatehpur to be Civil Judge, Junior Division (Fast Track Court), Fatehpur against the Fast Track Court created under the scheme of 14th Finance Commission vice Sri Ratn Shekhar Nirmal.

No. 1325 /Admin. (Services)/2022

Sri Ratn Shekhar Nirmal, Civil Judge, Junior Division (Fast Track Court), Fatehpur to be Nyayadhikari, Gram Nyayalaya, Bindki (Fatehpur) vice Sri Atul Pal.

No. 1326 /Admin. (Services)/2022

Sri **Atul Pal**, Nyayadhikari, Gram Nyayalaya, Bindki (Fatehpur) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Faizabad vice Smt. Bhavya Srivastava.

No. 1327 /Admin. (Services)/2022

Smt. **Bhavya Srivastava**, Judicial Magistrate, First Class, Faizabad to be Additional Civil Judge (Junior Division), Agra.

No. 1328 /Admin. (Services)/2022

Sushri **Madhuri Yadav**, Additional Civil Judge (Junior Division), Agra to be Civil Judge, Junior Division (Fast Track Court), Agra for trying cases of crime against women vice Smt. Sangeeta Gautam.

No. 1329 /Admin. (Services)/2022

Smt. **Sangeeta Gautam**, Civil Judge, Junior Division (Fast Track Court), Agra to be Civil Judge, Junior Division (Fast Track Court), Agra against the Fast Track Court created under the scheme of 14th Finance Commission vice Sri Pushpendra Kumar Singh.

No. 1330 /Admin. (Services)/2022

Sri **Pushpendra Kumar Singh**, Civil Judge, Junior Division (Fast Track Court), Agra to be Nyayadhikari, Gram Nyayalaya, Etmadpur (Agra) vice Sushri Sandhya Baghel.

No. 1331 /Admin. (Services)/2022

Sushri **Sandhya Baghel**, Nyayadhikari, Gram Nyayalaya, Etmadpur (Agra) to be Additional Civil Judge (Junior Division), Agra.

No. 1332 /Admin. (Services)/2022

Sri **Umam Zahid**, Additional Civil Judge (Junior Division), Shahjahanpur to be Additional Civil Judge (Junior Division), Tilhar (Shahjahanpur).

No. 1333 /Admin. (Services)/2022

Sri **Anurag Singh**, Additional Civil Judge (Junior Division), Tilhar (Shahjahanpur) to be 2nd Civil Judge (Junior Division), Kasganj vice Smt. Alka.

No. 1334 /Admin. (Services)/2022

Smt. **Alka**, 2nd Civil Judge (Junior Division), Kasganj is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Varanasi vice Sushri Priyamvada Chowdhary.

No. 1335 /Admin. (Services)/2022

Sushri **Priyamvada Chowdhary**, Judicial Magistrate, First Class, Varanasi to be Additional Civil Judge (Junior Division), Varanasi.

No. 1336 /Admin. (Services)/2022

Sri **Shubham Dwivedi**, Additional Civil Judge (Junior Division), Shravasti at Bhinga is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Shravasti at Bhinga vice Sri Prafull Upadhyay.

No. 1337 /Admin. (Services)/2022

Sri **Prafull Upadhyay**, Judicial Magistrate, First Class, Shravasti at Bhinga to be Civil Judge (Junior Division), Shravasti at Bhinga vice Sri Prabhat Singh.

No. 1338 /Admin. (Services)/2022

Sri **Prabhat Singh**, Civil Judge (Junior Division), Shravasti at Bhinga is appointed U/s 16(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Metropolitan Magistrate, First Class, Kanpur Nagar vice Smt. Yogita Kumar.

No. 1339 /Admin. (Services)/2022

Smt. **Yogita Kumar**, Metropolitan Magistrate, First Class, Kanpur Nagar to be Additional Civil Judge (Junior Division), Jaunpur.

No. 1340 /Admin. (Services)/2022

Sri **Navneet Kumar Singh**, Additional Civil Judge (Junior Division), Siddharth Nagar is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Siddharth Nagar vice Sushri Manisha Gupta.

No. 1341 /Admin. (Services)/2022

Sushri **Manisha Gupta**, Judicial Magistrate, First Class, Siddharth Nagar to be Civil Judge (Junior Division), Siddharth Nagar vice Sri Saurabh Ojha.

No. 1342 /Admin. (Services)/2022

Sri **Saurabh Ojha**, Civil Judge (Junior Division), Siddharth Nagar to be Civil Judge (Junior Division), Bansi (Siddharth Nagar) vice Sri Sunil Kumar Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bansi (Siddharth Nagar).

No. 1343 /Admin. (Services)/2022

Sri **Sunil Kumar Singh**, Civil Judge (Junior Division), Bansi (Siddharth Nagar) to be Civil Judge (Junior Division) (City), Azamgarh vice Sushri Shailja Mishra.

No. 1344 /Admin. (Services)/2022

Sushri **Shailja Mishra**, Civil Judge (Junior Division) (City), Azamgarh to be Civil Judge (Junior Division), Bahraich vice Sri Purushottam Awasthi.

No. 1345 /Admin. (Services)/2022

Sri **Purushottam Awasthi**, Civil Judge (Junior Division), Bahraich to be Civil Judge (Junior Division) (East), Allahabad vice Sri Shrikant Gaurav.

No. 1346 /Admin. (Services)/2022

Sri **Shrikant Gaurav**, Civil Judge (Junior Division) (East), Allahabad to be Civil Judge (Junior Division), Deoria vice Sushri Swarnmala Singh.

No. 1347 /Admin. (Services)/2022

Sushri **Swarnmala Singh**, Civil Judge (Junior Division), Deoria to be Civil Judge (Junior Division), Sonbhadra vice Sri Abhinav Yadav.

No. 1348 /Admin. (Services)/2022

Sri **Abhinav Yadav**, Civil Judge (Junior Division), Sonbhadra to be Civil Judge (Junior Division), Mauranipur (Jhansi) vice Smt. Noopur Srivastava.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mauranipur (Jhansi).

No. 1349 /Admin. (Services)/2022

Smt. **Noopur Srivastava**, Civil Judge (Junior Division), Mauranipur (Jhansi) to be Additional Civil Judge (Junior Division), Gautam Buddh Nagar.

No. 1350 /Admin. (Services)/2022

Sushri **Shubhra Prakash**, Additional Civil Judge (Junior Division), Sonbhadra is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Aligarh in the vacant court.

No. 1351 /Admin. (Services)/2022

Sushri **Nivedita Singh**, Additional Civil Judge (Junior Division), Sonbhadra to be Additional Civil Judge (Junior Division), Mathura.

No. 1352 /Admin. (Services)/2022

Sri **Saransh Sharma**, Additional Civil Judge (Junior Division), Mathura to be Civil Judge (Junior Division), Chhata (Mathura) vice Smt. Swati Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Chhata (Mathura).

No. 1353 /Admin. (Services)/2022

Smt. **Swati Singh**, Civil Judge (Junior Division), Chhata (Mathura) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Meerut vice Smt. Swati Verma.

No. 1354 /Admin. (Services)/2022

Smt. **Swati Verma**, Judicial Magistrate, First Class, Meerut to be

Additional Civil Judge (Junior Division), Meerut.

No. 1355 /Admin. (Services)/2022

Sri **Vipin Kumar Chaurasiya**, Civil Judge, Junior Division (Fast Track Court), Sonbhadra to be Civil Judge (Junior Division), Bansaon (Gorakhpur) vice Sri Ashish Kumar Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bansaon (Gorakhpur).

No. 1356 /Admin. (Services)/2022

Sri **Ashish Kumar Singh**, Civil Judge (Junior Division), Bansaon (Gorakhpur) to be Civil Judge (Junior Division) (City), Kanpur Nagar vice Sri Ashish Kamboj.

No. 1357 /Admin. (Services)/2022

Sri **Ashish Kamboj**, Civil Judge (Junior Division) (City), Kanpur Nagar to be Nyayadhikari, Gram Nyayalaya, Patiyali (Kasganj) vice Sri Arpit Panwar.

No. 1358 /Admin. (Services)/2022

Sri **Arpit Panwar**, Nyayadhikari, Gram Nyayalaya, Patiyali (Kasganj) to be Additional Civil Judge (Junior Division), Gorakhpur.

No. 1359 /Admin. (Services)/2022

Sushri **Akshita Singh**, Civil Judge, Junior Division (Fast Track Court), Sonbhadra to be Civil Judge (Junior Division), Mahmoodabad (Sitapur) vice Sri Amit Singh.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mahmoodabad (Sitapur).

No. 1360 /Admin. (Services)/2022

Sri **Amit Singh**, Civil Judge (Junior Division), Mahmoodabad (Sitapur) to be Civil Judge (Junior Division) (North), Sultanpur vice Smt. Shraddha Lal.

No. 1361 /Admin. (Services)/2022

Smt. **Shraddha Lal**, Civil Judge (Junior Division) (North), Sultanpur to be Additional Civil Judge (Junior Division), Kannauj.

No. 1362 /Admin. (Services)/2022

Sri **Vijay Shankar Gautam**, Nyayadhikari, Gram Nyayalaya, Ghorawal (Sonbhadra) to be Civil Judge (Junior Division), Baheri (Bareilly) vice Smt. Priyanka Anjor.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to

Economic Offences at Baheri (Bareilly).

No. 1363 /Admin. (Services)/2022

Smt. **Priyanka Anjor**, Civil Judge (Junior Division), Baheri (Bareilly) to be Civil Judge, Junior Division (Fast Track Court), Bareilly against the Fast Track Court created under the scheme of 14th Finance Commission, in the vacant court.

BY ORDER OF THE HON'BLE COURT

**Sd/-
(ASHISH GARG)
REGISTRAR GENERAL**

No. 333/Admin. (Services)/2022: Allahabad: Dated: July 03, 2022

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request to relieve the Officers concerned, if any.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts on **4th July, 2022** and shall proceed to take over charge of their new postings immediately or as per direction mentioned in D.O. Letter No. 35/Admin. (Services)/2022 dated 21.01.2022, if applicable.

The Certificates of handing and taking over charges may please be sent to the Section Officer (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by the concerned District Judge in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

The officer who is transferred/ posted on his/her own request, is not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.

Kindly refer to G.L. No. 27/Admin G-II dated 24.11.2021 wherein it has been directed that "District & Sessions Judges & Principal Judges of Family Courts to strictly ensure that no case remains pending in courts falling vacant on account of transfer etc. of presiding officers, unless the same is specifically barred.

That immediately upon handing over charge by the transferred Presiding Officer and the Court falling vacant as a result thereof, the staff attached to such vacant court be transferred to other courts/establishment."

Note:- (i) Name of the officers mentioned at Sl. Nos. 29 and 146 of Court's O.M. No. 321/Admin (Services)/2022 dated 20.06.2022 have been transferred to replenish the shortage in the cadre at the respective sessions division, recouping from station of over supply.

(ii) The relevant Government notifications for officers posted in Gram Nyayalayas are awaited in due course and shall follow.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The District Magistrates, Baghpat, Bahraich, Barabanki, Budaun, Etah, Etawah, Fatehpur, Firozabad, Ghazipur, Gorakhpur, Hamirpur, Jaunpur, Kasganj, Maharajganj, Mathura, Mirzapur, Pilibhit, Rampur and Shravasti.
10. The Treasury Officers, Baghpat, Bahraich, Barabanki, Budaun, Etah, Etawah, Fatehpur, Firozabad, Ghazipur, Gorakhpur, Hamirpur, Jaunpur, Kasganj, Maharajganj, Mathura, Mirzapur, Pilibhit, Rampur and Shravasti.
11. Mahalekhakar (Lekha Evam Hakdari-2/Audit-2), U.P., Allahabad.
12. The Registrar (Judicial) (Confidential), High Court, Allahabad.
13. The Registrar (Judicial) (Inspection), High Court, Allahabad.
14. The Joint Registrar (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
15. The Joint Registrar (Judicial) (Budget), High Court, Allahabad.
16. The Joint Registrar (Judicial) (Litigation), High Court, Allahabad.
17. The Deputy Registrar (Misc.), High Court, Allahabad.
18. The Deputy Registrar (G.), High Court, Allahabad with the request to take necessary steps regarding Class III & IV employees for newly created courts at Ghaziabad and Gorakhpur vide G.O. No. 10/2016/870/ Saat-Nyay-2-2016-85G/2012 dated 06.07.2016.
19. The Deputy Registrar (Admin.A-3) Section, High Court, Allahabad.
20. The Assistant Registrar (Admin. C) Section, High Court, Allahabad.
21. The Assistant Registrar (Admin. H) Section, High Court, Allahabad.
22. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
23. P.Ss. to Hon'ble Judges with the request to place this notification before their Lordship for kind perusal. (Information available on E-mail).

BY ORDER OF THE HON'BLE COURT.

Sd/-

**(SATISH KUMAR PUSHKAR)
DEPUTY REGISTRAR**